I. DISCUSSION AND VOTING ON DEMands FOR GRants ON BUDGET 2008-2009.

Demand No. 1
A MINISTER to move that a sum not exceeding Rs. 16,86,31,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 1 – Vidhan Sabha.

Demand No. 2
A MINISTER to move that a sum not exceeding Rs. 312,12,21,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 2 – General Administration.

Demand No. 3
A MINISTER to move that a sum not exceeding Rs. 949,68,67,000 for revenue expenditure and Rs. 78,88,28,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 3 – Home.

Demand No. 4
A MINISTER to move that a sum not exceeding Rs. 384,50,25,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 4 – Revenue.

Demand No. 5
A MINISTER to move that a sum not exceeding Rs. 70,47,48,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 5 – Excise & Taxation.

Demand No. 6
A MINISTER to move that a sum not exceeding Rs. 1833,21,77,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 6 – Finance.
Demand No. 7 A MINISTER to move that a sum not exceeding Rs. **1249,73,27,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 7 – Other Administrative Services.

Demand No. 8 A MINISTER to move that a sum not exceeding Rs. **695,14,00,000** for revenue expenditure and Rs. **881,67,50,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 8 – Buildings & Roads.

Demand No. 9 A MINISTER to move that a sum not exceeding Rs. **3329,46,05,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 9 – Education.

Demand No. 10 A MINISTER to move that a sum not exceeding Rs. **1104,02,76,000** for revenue expenditure and Rs. **781,50,00,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 10 – Medical & Public Health.

Demand No. 11 A MINISTER to move that a sum not exceeding Rs. **399,97,50,000** for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 11 – Urban Development.

Demand No. 12 A MINISTER to move that a sum not exceeding Rs. **122,74,22,000** for revenue expenditure and Rs. **14,00,00,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 12 – Labour & Employment.

Demand No. 13 A MINISTER to move that a sum not exceeding Rs. **1245,98,92,000** for revenue expenditure and Rs. **5,21,60,000** for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 13 – Social Welfare & Rehabilitation.
Demand No. 14
A MINISTER to move that a sum not exceeding **Rs. 43,51,64,000 for revenue expenditure** and **Rs. 2046,05,54,000 for capital expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 14 – **Food & Supplies.**

Demand No. 15
A MINISTER to move that a sum not exceeding **Rs. 3407,78,00,000 for revenue expenditure** and **Rs. 1441,70,00,000 for capital expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 15 – **Irrigation.**

Demand No. 16
A MINISTER to move that a sum not exceeding **Rs. 105,02,61,000 for revenue expenditure** and **Rs. 82,42,00,000 for capital expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 16 – **Industries.**

Demand No. 17
A MINISTER to move that a sum not exceeding **Rs. 460,54,31,000 for revenue expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 17 – **Agriculture.**

Demand No. 18
A MINISTER to move that a sum not exceeding **Rs. 247,03,51,000 for revenue expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 18 – **Animal Husbandry.**

Demand No. 19
A MINISTER to move that a sum not exceeding **Rs. 20,94,90,000 for revenue expenditure** be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 19 – **Fisheries.**
Demand No. 20
A MINISTER to move that a sum not exceeding Rs. 175,57,49,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 20 – Forests.

Demand No. 21
A MINISTER to move that a sum not exceeding Rs. 800,54,97,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 21 – Community Development.

Demand No. 22
A MINISTER to move that a sum not exceeding Rs. 55,23,10,000 for revenue expenditure and Rs. 15,40,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 22 – Co-operation.

Demand No. 23
A MINISTER to move that a sum not exceeding Rs. 792,62,35,000 for revenue expenditure and Rs. 144,91,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 23 – Transport.

Demand No. 24
A MINISTER to move that a sum not exceeding Rs. 1,87,97,000 for revenue expenditure and Rs. 9,70,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 24 – Tourism.

Demand No. 25
A MINISTER to move that a sum not exceeding Rs. 391,66,70,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2008-09 in respect of charges under Demand No. 25 – Loans & Advances by State Government.
II. LEGISLATIVE BUSINESS

1. The Haryana Lifts and Escalators Bill, 2008. A MINISTER to introduce the Haryana Lifts and Escalators Bill; 
   to move that the Haryana Lifts and Escalators Bill be taken into consideration at once; 
   Also to move that the Bill be passed.

   to move that the Haryana Evacuee Properties (Management and Disposal) Bill be taken into consideration at once; 
   Also to move that the Bill be passed.

3. The Haryana Cattle Fairs (Amendment) Bill, 2008. A MINISTER to introduce the Haryana Cattle Fairs (Amendment) Bill; 
   to move that the Haryana Cattle Fairs (Amendment) Bill be taken into consideration at once; 
   Also to move that the Bill be passed.

   to move that the Haryana Tax on Entry of Goods into Local Areas Bill be taken into consideration at once; 
   Also to move that the Bill be passed.

CHANDIGARH:
THE 26\(^{th}\) MARCH, 2008.

SUMIT KUMAR,
SECRETARY.